

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/ VC Mode (Hybrid)]

ITEM No.24
C.P. (CAA)No.39/BB/2023

IN THE MATTER OF:

M/s. Sati Rocks Stones Pvt. Ltd. ... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on: 15.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri R. Inbaraju
For the ROC : Shri Hemanth Rao
For the IT Dept. : Shri Ganesh R. Ghale

ORDER

1. Heard the Ld. Counsels for the parties.
2. Ld. Counsel for the ROC submitted that there are no further observations after considering the counter comments filed by the Petitioner to the common report of the ROC/RD.
3. List the matter for further consideration on **01.05.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)